

IN THE NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH (COURT NO.I)
NEW DELHI.

(IB)-561(PB)/2017

In the matter of:

Bharat Bhushan Sharma & Ors.

... Petitioner

v.

M/s. AMR Infrastructure Ltd.

... Respondent

SECTION: Under Section 7 of IBC.

Order delivered on 01.12.2017.

Coram

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER(TECHNICAL)

For the petitioner.

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For the respondent

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ORDER

None appears for the petitioner. The matter is posted on 7.12.2017 for appearance of the petitioner failing which the petition will be dismissed for non-prosecution.

Sd/-

(DEEPA KRISHAN)
MEMBER(TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

KCS